

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 113/TT/2017**

**Subject** : Petition for truing up of transmission tariff for 2009-14 period and determination of transmission tariff for 2014-19 period for Combined 05 Nos of Assets under ERSS-IV Project in Eastern Region.

**Date of Hearing** : 28.8.2018

**Coram** : Shri P.K. Pujari, Chairperson  
Shri A. K. Singhal, Member  
Dr. M. K. Iyer, Member

**Petitioner** : Power Grid Corporation of India Ltd. (PGCIL)

**Respondents** : Bihar State Power (Holding) Company Ltd. and 5 others

**Parties present** : Shri Vivek Kumar Singh, PGCIL  
Shri S. K. Venkatesan, PGCIL  
Shri S. S. Raju, PGCIL  
Shri V. P. Rastogi, PGCIL  
Shri Rakesh Prasad, PGCIL  
Shri B. Dash, PGCIL  
Shri Pankaj Sharma, PGCIL

**Record of Proceedings**

The representative of the petitioner submitted that the instant petition is filed for truing up of transmission tariff for 2009-14 period and determination of tariff for 2014-19 period for Combined 05 Nos of Assets under ERSS-IV Project in Eastern Region. He submitted that the Commission approved final tariff of the instant Assets vide order dated 6.1.2015 in Petition No. 206/TT/2012. He further submitted that the information sought by the Commission has already been submitted and requested to allow the tariff as claimed in the petition. None was present on behalf of respondents.

2. After hearing the petitioner, the Commission reserved the order in the petition.

By order of the Commission

sd/-  
(T. Rout)  
Chief (Law)

